

Form for Non-competitive Bidders

Annexure III

FAX/TELEX

For: The Regional Director
Public Debt Office
Reserve Bank of India

From: (Name) -----
(Designation) -----
(Address) -----

Dear Sir,

Tender for Government of India
_____ @ day (Auction) Treasury Bills

I/We, the undersigned, hereby tender for purchase of _____ @ day Treasury Bills as set out below at the auction to be held on _____.

- (i) Nominal value of _____ @ day Rs. _____
Treasury Bills
- (ii) Form in which Treasury Bills are required
Subsidiary General Ledger Account/Scrip

Undertaking

1. On acceptance of my/our bid, I/We authorise Reserve Bank of India, Central Accounts Section, Nagpur, to debit our current account for value equivalent to the offer value of accepted bid. \$
2. On your acceptance of my/our bid, I/We, agree/undertake to immediately collect the letter of acceptance from your office. I/We undertake to deposit the requisite amount at Reserve Bank of India, -----, on the day/time, as indicated therein/ I/We authorise Reserve Bank of India, -----, to debit our Current Account for value equivalent to the offer value of accepted bid.\$

I/We have read the Government notification No. _____ dated _____ and hereby undertake to abide by them.

(i) Signature : _____
and Office Stamp of the bidder/s

(ii) Designation : _____

@ indicate the appropriate number